

Razakar Entry into India

*1496. { Shri D. C. Sharma:
Sardar Iqbal Singh:

Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 2146 on the 19th December, 1958 and state:

(a) whether any reply has since been received with regard to the note sent to the Pakistan Government in connection with the Razakar entry into India on the 16th October, 1957; and

(b) if so, the nature thereof?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) No final reply has so far been received.

(b) Does not arise.

Shree Radhesyam Cotton Mills, Ltd., Howrah

*1491. { Shri Muhammed Elias:
Shri S. M. Banerjee:
Shri Warier:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Shree Radhesyam Mills, Ltd., Howrah, West Bengal, which was one of the leading cotton mills of West Bengal has been closed since 1954 and as a result thereof 2,500 workers have been thrown out of employment; and

(b) if so, what is the reason of its closure?

The Minister of Industry (Shri Manubhai Shah): (a) Shree Radhesyam Cotton Mills, Ltd., Howrah, closed down in November, 1953 affecting about 2,400 workers.

(b) The reasons for closure are financial difficulty, very much outmoded & worn out machinery and inefficient management.

Construction of Additional Flats for M.Ps.

*1492. { Shri Ram Krishan Gupta:
Shri Bhakt Darshan:

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to the Starred Question No. 1053 on the 16th December, 1958 regarding construction of flats for Members of Parliament and state:

(a) whether the site to build accommodation for the Army Transport Company has been finally approved;

(b) if so, the steps taken to build accommodation for Army Transport Company and for vacating the site on the North Avenue by the Defence establishment; and

(c) when the work on construction of additional flats for M.Ps. will start?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) No, Sir; the site has not yet been finally approved by the Delhi Development Authority and the Defence authorities;

(b) and (c). Plans and estimate for construction of accommodation for the Army Transport Company are under preparation. After the site is finally approved, accommodation for the Army Transport Company will be built and the Company shifted from the North Avenue. The construction of additional flats for Members of Parliament can be taken up after the site is vacated by the Defence establishment.

Betterment Levy in Punjab

*1493. { Shri Ajit Singh Sarkhadi:
Shri Khushwaqt Rai:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Punjab Government has been directed to realise entire value of the Bhakra Dam from the Punjab peasants in the shape of betterment levy;